

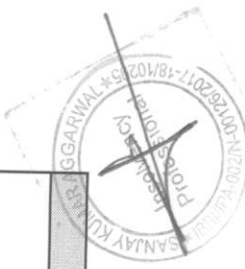
Filing under clause(d) of sub-regulation(5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure

Name of the corporate debtor : SADHBHAWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
 Date of Commencement of Liquidation : Liquidation order passed on 13.02.2019 in CA 81 of 2019 in CP(IB) NO. 41/CHD/PB/2018 (Admitted)
 List of stakeholders as on : 29.03.2019

Note: Dissolution Application has been filed u/s 54 IBC, 2016 vide IA 740 and 741 of 2020 before AA and is pending for adjudication.

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of Contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	(Amount in ₹)	Remarks, if any
		No. of claims	Amount	No. of claims	Amount						
1	Unpaid insolvency resolution process costs								NA		
2	Liquidation costs incurred till date								NA		
3	Secured financial creditors (Principal : Rs. 27,14,93,218.60)	1	39,45,67,352.		39,45,67,352.	0	0	0	1		
4	Unsecured financial creditors	0	0	0	0	0	0	0	2		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	3		
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4		
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	5		
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	6		
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7		
Total											



Annexure-1

Name of the corporate debtor : SADBHWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
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List of Secured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							(Amount in ₹)			Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected		Amount of claim under verification
1	SBI	SBI		39,45,67,352. (Principal Rs. 27,14,93,218.60)	39,45,67,352.	Secured	Assets/ property of CD	Yes on entire Assets/properties of the CD	As per Form D	All	100% in Secured Creditors (Sole FC)	Nil	Nil	Nil	Nil	Nil



Annexure-2

Name of the corporate debtor : SADHBHAWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
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List of Unsecured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Detailsof claimadmitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	(Amountin₹)
			Date of receipt	Amount claimed	Amount of claimed admitted	Nature of claim	Amount covered by guarantee	%share in total amount of Claims admitted						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-3

Name of the corporate debtor : SADHBHAWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
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List of Operational Creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any dues, if any that may be set off	Amount of claim rejected	Amount of claim on verification	Remarks, if any	(Amount in ₹)
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-4

Name of the corporate debtor : SADHBHAWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
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 List of stakeholders as on : 29.03.2019

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List of Operational Creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claimed admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim verified	Remarks, if any	(Amount in ₹)
				Date of receipt	Amount claimed	Total amount claimed	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-5

Name of the corporate debtor : SADHBHAWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
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List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amounts admitted				
1	Nil	Nil	NIL	Nil	Nil	OC	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-6

Name of the corporate debtor : SADBHAWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
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 List of stakeholders as on : 29.03.2019

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List of operational creditors (Other than Workmen, Employees and Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal				
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil



Annexure-7

Name of the corporate debtor : SADHBHAWANA IMPEX PRIVATE LIMITED – IN LIQUIDATION
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Note: Dissolution Application has been filed u/s 54 IBC,2016 vide IA 740 and 741 of 2020 before AA and is pending for adjudication.

List of other stakeholders,if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted					Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date Of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment Pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim					
1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

